

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No 8585 /Rules/2017

Bilaspur dated 07/10/2017

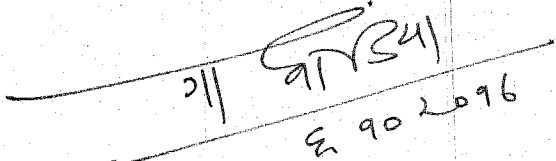
In exercise of the powers conferred under Articles 227, 233, 234 and 235 of the Constitution of India the High Court of Chhattisgarh hereby makes the following amendment in Schedule-I of the Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015 :-

AMENDMENTS

"After Serial Number 4 of Schedule-I of Chhattisgarh Judicial Officers (Confidential Rolls) Regulations, 2015, the following shall be inserted :-

4-A	President of Industrial Court	Chief Justice	Chief Justice	Chief Justice
4-B	Member Judge of the Industrial Court, Presiding Officers of the Labour Courts	President of Industrial Court	Portfolio Judge of the concerned District	Chief Justice

By order of Hon'ble the High Court


21/ 9/17/24
2 90 2016
(Gautam Chourdiya)
Registrar General